

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

15. IA (COMPANIES. ACT)/ 83/2023 In CP/108(MB)2018

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

**NAME OF THE PARTIES: - Dhiren Ishwarlal Mehta**  
**IN THE MATTER OF**  
**Aspha Packaging Pvt. Ltd. and Anr.**  
**V/s**  
**Aspha Board Pvt. Ltd.**

**APPEARANCES: -**

**FOR THE APPLICANT** : Adv. Nayan Mahar

**Section: Rule 11 of NCLT 241-242**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

**I.A. (COMPANIES ACT)/ 83/2023 In CP/108(MB)2018-** List the matter for  
hearing on **17.07.2023**.

Sd/-  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
Manish Tiwari

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**